

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-65 OF 2020

Mrs. Noelyn Santos. Petitioner.

Versus

G.T.D.C. and others. Respondents.

Ms. Gautami Kamat, Advocate for the Petitioner appointed under the Legal Aid Scheme.

Mr. Shivan Desai, Advocate for Respondents No.1, 2 and 3.

Mr. D. J. Pangam, Advocate General with Ms. Maria Correia, Additional Govt. Advocate for the State.

***Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.***

Date : 21st July, 2020.

P.C. :-

Mr. Nigel Fernandes has withdrawn his appearance and Ms. Gautami Kamat has now been appointed under the Legal Aid Scheme to appear on behalf of the Petitioner. Ms. Kamat points out to the urgency of the matter now that the Respondents seek some time on account of service of the affidavit of the petitioner upon them late last night. The matter is now posted on 24th July, 2020 for further consideration.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.